

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/01647/2019

DATED THIS THE 19TH DAY OF DECEMBER, 2019

HON'BLE SHRI C.V. SANKAR

...MEMBER(A)

Smt D. Shilpa, IPS,
Aged about 36 years,
W/o Shri Anand Muniswamy,
Presently working as
Assistant Superintendent of Police,
Kasargod, Kerala.
With Hometown address:
1005, 'Srikrishna Vaibhav Enclave,
S-2, 17th Main, 26th Cross,
H.S.R. Layout, Sector-3,
Bengaluru-560 102.

..Applicant.

(By Advocate Shri P.A. Kulkarni)

Vs.

1. Union of India,
To be represented by its Secretary,
Ministry of Home Affairs,
North Block,
New Delhi-110 0001.
2. State of Kerala
By its Chief Secretary to Government,
Thiruvananthapuram,
Kerala-695 001.
3. State of Karnataka,
by its Chief Secretary to Government,
M.S. Buildings,
Bengaluru – 560 001.
4. Director General of Police,
Thiruvanthapuram,
Kerala-695 821.
5. Director General of Police,

Police Head Quarters,
Nrupathunga Road,
Beside RBI,
Bengaluru-560 002.

...Respondents

ORDER (ORAL)

Heard. This application has been filed by an IPS Officer of the 2016 batch belonging to Kerala Cadre. The person has also been allotted to Kerala Cadre by order dated 28..12.2016 and right now working in Kerala. The cause of action in this application has also not arisen within the jurisdiction of this Tribunal. This Tribunal has no Jurisdiction to entertain this matter. It may be agitated before the appropriate forum.

2. OA dismissed at admission stage itself. No costs.

(C.V. SANKAR)
MEMBER(A)

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Annexures referred to by the Applicant in OA.1647/2019

Annexure A-1: Copy of Cadre allocation policy OM dated 10.04.2008.

Annexure A-2: Copy of the OA.21/475/2017 filed before CAT, Hyderabad Bench.

Annexure A-3: Copy of the reply statement filed by the respondents

Annexure A-4: Copy of final orders dated 18.7.2019.

Annexure A-5: Copy of Notification dated 2.9.2016 re-Cadre-wise and insider and outsider-wise distribution of vacancies in IPS with reference to CSE 2015.

Annexure A-6: Copy of Vacancy distribution charts starting from CSE 2011 to CSE 2017.

Annexure A-7: Copy of GOI impugned orders dated 5.9.2019.

Annexure A-8: Copy of forwarding letter dated 26.9.2019 from District Police Kasargod to the applicant.

Annexure A-9: Copy of impugned notification dated 28.12.2016 showing the allotment of the applicant to Kerala Cadre.

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